

19

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 82-A/2016 & 82-B/2016  
With T.P No. 82/397-398/NCLT/AHM/2016 (New)  
M.A. No. 126/2015 & C.A. No. 111/2015  
With C.P. No. 71/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017**

Name of the Company: Kamal R. Sharma & Ors.  
V/s.  
Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

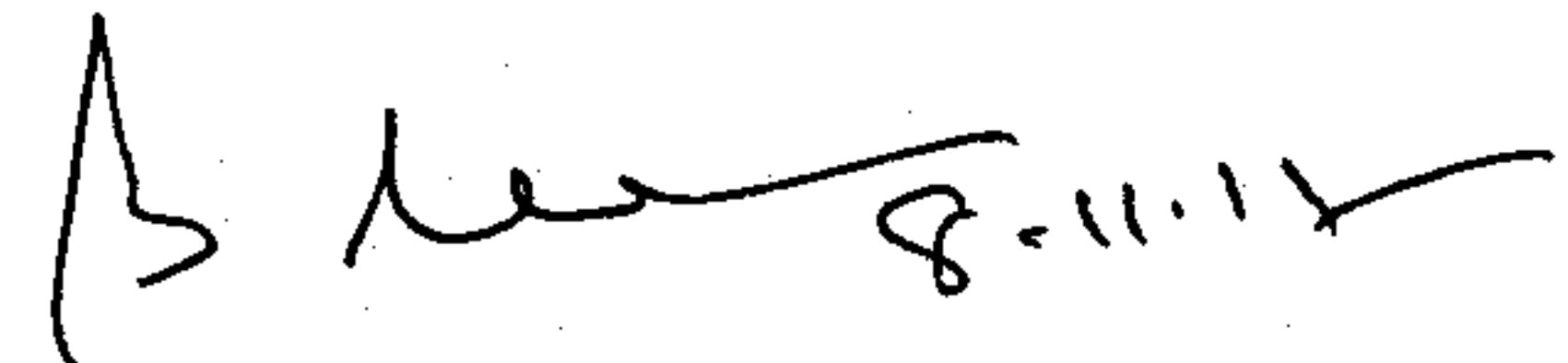
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Pranjal Buch	Advocate	Respondent	
2.	for Singhi & Co. DIPEN SHAH	Advocate	No. 1 to 5 All petitioners	Dipen Shah

**ORDER**

Learned Advocate Mr. Dipen Shah present for Petitioner. Learned Advocate Mr. Pranjal Buch present for Respondent No. 1 to 5.

At request of both sides.

List the matter 11.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 08th day of November, 2017.